

IN THE HIGH COURT OF JHARKHAND AT RANCHI**W.P.(S) No.741 of 2020**

Jitendra Mishra

..... Petitioner

Versus

Union of India & Ors.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Mr. Durga C. Mishra, Advocate

For the Union of India

: Mr. Rajiv Sinha, A.S.G.I.

04/Dated: 08/07/2020

Heard, Mr. Durga C. Mishra, learned counsel for the petitioner and Mr. Rajiv Sinha, learned A.S.G.I, appearing for the Union of India.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Respondents are directed to file counter-affidavit within four weeks.

Post the matter on 21.08.2020.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/